

industry, there will be any reduction in the taxes on mill cloth?

Shri Kanungo: There is no relation between that and this question.

Shri Shankaraiya: Is it because the production centres have been asked to give subsidy that the reduction in the rebate is recommended?

Shri Kanungo: Not necessarily. Subsidies, grants and loans are being increasingly given with the result that they will be more substantial aid than this rebate.

WRITTEN ANSWERS TO QUESTIONS

मकान के किराये

*१३३. श्री नवल प्रसाकर : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में विस्थापित व्यक्तियों के मकानों के लिये नियत किये गये किराये हाल ही में कम कर दिये गये हैं ; और

(ख) यदि हां, तो उस में कितने प्रतिशत कमी की गई है ?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री के सभा-सचिव (श्री पू० शे० नास्कर) :
(क) जी नहीं, केवल कुछ दुकानों के किराये कम किये गये हैं ।

(ख) प्रश्न नहीं उठता ।

**Newsprint Factory, Nizamabad
(Andhra Pradesh)**

*137. { Shri T. B. Vittal Rao:
Shri Heda:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 153 on the 18th July, 1957 and state:

(a) whether the negotiations for securing suitable terms of collaboration in regard to setting up of a

news-print factory at Nizamabad, Andhra Pradesh, have since been concluded; and

(b) if so, with what results?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Efforts are being made to secure satisfactory terms of foreign collaboration.

Indians in Ceylon

*141. **Shri Mahanty:** Will the Prime Minister be pleased to state:

(a) whether deportation of Indians from Ceylon is on the increase; and

(b) if so, the reasons therefor, and the steps Government are taking in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) This is partly due to an increase in illicit immigration from India to Ceylon in the current year, as against last year, and partly because of the tightening up of Ceylon Government's measures for deporting persons from the island who have over-stayed the period specified in their Temporary Residence Permits.

The High Commission of India in Ceylon, which maintains a representative at Talaimannar, arranges in every instance, to reduce the period of detention, after arrest, to the minimum possible, and has successfully interceded in a number of instances, in the case of Temporary Residence Permit holders, to have their period of stay extended to enable them to wind up their affairs.

Distribution of Imported Silk at Banaras

*144. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government is giving imported silk to the U.P. Industrial Co-operative Society Ltd. Kanpur to distribute the same at Banaras; and